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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/107/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dr. K. S. Ravi Chandran, P.S.
J. Manjula Devi, Adv.
For KSR & Co company secretaries up
CBE
for Respondents SKMamm

2. MOHAN PULICKAL Adv for Petr. [Signature]

ORDER

Counsels representing both the sides present. Counsel for petitioner submitted his arguments. For hearing the other side, the matter is adjourned. Put on 13.06.2017 at 2.30 P.M.

[Signature]
ANANTHA PADMANABHA SWAMY
MEMBER(JUDICIAL)

[Signature]
CH MOHD SHARIEF TARIQ
MEMBER(JUDICIAL)